



**High Court of Tripura**  
**Agartala**

**Order No. 63**

Dated, Agartala, the 16<sup>th</sup> July, 2014

With reference to Order No.42, dated 05.09.2013 and Order No. 26, dated 14.02.2014, Hon'ble the Chief Justice has been pleased to order that when all the Hon'ble Judges are incapacitated from hearing any Division Bench matter for any reason, the same shall be heard by the Single Bench of Hon'ble the Chief Justice, if not barred by any Law or Rules and similarly, when Hon'ble the Chief Justice and two of the Hon'ble Judges cannot hear any such Division Bench matter for any reason, the same shall be heard by the Single Bench of other Hon'ble Judge who is not incapacitated from hearing the same, if not barred by any Law or Rules.

By Order,

Sd/-

**(S. Datta Purkayastha)**  
Registrar (Judicial)

**Memo No.F. 40 (21)-HCT/BENCH/REGISTRY/2014/** 4999-5021 **July 16, 2014**

**Copy to:**

01. The President, High Court Bar Association, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The President, Tripura Bar Association, Agartala;
04. The Secretary, Tripura Bar Association, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
07. The Public Prosecutor, High Court of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Registrar (Vigilance), High Court of Tripura, Agartala;
10. The Registrar (Admm., P & M), High Court of Tripura, Agartala;
11. The Joint Registrar, High Court of Tripura, Agartala;
12. The Deputy Registrar(s), High Court of Tripura, Agartala;
13. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
14. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Secretary to Hon'ble Judges attached with the Office of the Registrar General, High Court of Tripura, Agartala;
16. The Assistant Registrar(s), High Court of Tripura, Agartala;
17. The Librarian-cum-RO., High Court of Tripura, Agartala;
18. The Superintendent(s), High Court of Tripura, Agartala;
19. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
20. The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
21. All the Dealing Assistants (Bench Section), High Court of Tripura, Agartala;
22. Notice Board of the Court-house; and
23. Order File.

**(S. Datta Purkayastha)**  
Registrar (Judicial)